

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH  
(CIRCUIT AT PORT BLAIR)**

No. O.A 351/00228/2015

Date of order: 16.02.2018

**Present: Hon'ble Mr. V. Ajay Kumar, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Shri G. Vasudev  
Aged about 35 years  
S/o Shri. G. Valliah  
MES No. 601368  
Working as Chowkidhar Kansama  
R/o Brichgunj, Port Blair  
...Applicant

-Versus-

1. The Union of India  
Through the Secretary  
Government of India,  
Ministry of Defence  
New Delhi – 1
2. The Director General (Pers) /EIC(1)  
Engineer-in-Chief's Branch  
IHQ of MoD (Army)  
Kashmir House, DHQ PO  
New Delhi – 110011
3. The Major General  
Chief Engineer Office Southern Command  
Pune – 411001
4. The Chief Engineer  
Southern Command  
Pune-01, Maharashtra
5. The Chief Engineer,  
Head Quarters  
Chief Engineer (A&N) Zone  
Port Blair – 744103
6. The Garrison Engineer  
Brichgunj, Port Blair - 744103

--Respondents

For the Applicants : Ms. A. Nag, Counsel

For the Respondents: Mr. V.D.S Balan, Counsel

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**ORDER (Oral)**

Per: Mr. V. Ajay Kumar, Member(J)

Ld. Counsel for the applicant submits that she is not pressing the O.A.

2. Hence the O.A is dismissed as not pressed.

(Nandita Chatterjee)  
Administrative Member

(V. Ajay Kumar)  
Judicial Member

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